NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/658/(IB)/2017

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: LANDMARK HOUSING PROJECTS CHENNAI

PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Pheetini. I han for ven for lajajopal & laghunathan for lajajopal & laghunathan Mr Yusuf For MIS Nathan a Associdas

ORDER

Counsel for petitioner present. Shri Yusuf caused appearance on behalf of the respondent/corporate debtor and stated that he is filing vakalat today. He prayed for time to file counter. He also stated that there is a chance for settling the matter between the parties. Time is extended at request. Put up on 08.12.2017.

-sel S Vijayaraghavan Member (Technical)

-Sel r K Anantha Padmanabha Swamy Member (Judicial)